

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1574

ANSWERED ON:14.08.2013

STREET VENDORS

Mani Shri Jose K.;Sugumar Shri K.

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether it is true that the Union Government has asked the State Governments not to evict street vendors till the enactment of the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Bill;

(b) if so, the details and the objects thereof and the response received from the State Governments in this regard;

(c) whether the Government is considering to introduce a comprehensive scheme for skill development and entrepreneurship development of street vendors under the National Urban Livelihood Mission; and

(d) if so, the details thereof?

Answer

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION [Dr. (Ms.) GIRIJA VYAS]

(a)& (b): No, Madam.

(c) & (d): Yes, Madam. Ministry of Housing and Urban Poverty Alleviation has proposed to launch a "National Urban Livelihood Mission" (NULM). Support to Urban Street Vendors is a component of the proposed NULM. This component will cover pro-vending urban planning, development of vendors market, credit enablement of vendors, socio-economic survey of street vendors, skill development and micro enterprises development, and convergence with social assistance under various schemes of the Government.